

(d) the steps proposed to be taken to check the smuggling of these items?

THE MINISTER OF FINANCE (PROF MADHU DANDAVATE): (a) to (c). Available reports and seizures made (as shown in the table below) indicate that V. C. Rs. and

V.C.Ps of Japanese origin continued to be sensitive to smuggling into the country mainly via Bangladesh, Nepal, Dubai and Singapore. It is, however, not possible to estimate the exact quantum of this smuggling and therefore it is also not possible to estimate the loss suffered by the exchequer on account of smuggling of V. C. Rs and V. C. Ps:-

Value of seizures (Rs. in lakhs)

	1987	1988	1989	1990 (Provisional) (Upto 2.4.1990)
Electronic items (V.C.Rs/V.C.Ps)	1720	2424	2792	319

(d) The anti-smuggling drive has been intensified and the anti-smuggling agencies remain alert against smuggling of all contraband including V.C.Rs/V.C.PS. Close co-ordination is being maintained among all the agencies concerned with the detection and prevention of smuggling

Funds Collected under Mega Issue

*544. **SHRI R. N. RAKESH;**
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of FINANCE be pleased to state:

(a) whether funds collected under the mega issues are being grossly misused instead of being utilised for the purpose for which these issues were allowed by the Controller of Capital Issues;

(b) if so, the details thereof, and

(c) the action taken by Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Funds collected in the so-called Mega Issues of M/s. Essar Gujarat Ltd., M/s. Larsen & Toubro Ltd., M/s. Usha Rectifier Corporation of India Ltd., and M/s. Bindal Agrochem Ltd., permitted in August-September 1989, are being monitored by designated financial institutions as a part of conditions of the consent. No report of misuse of funds raised in these issues has so far been made by the monitoring institutions.

(b) and (c). Does not arise.

Recruitment of SC/ST Candidates in PEC

*545. **DR. BHAGWAN DASS RATHOR:**
Will the Minister of COMMERCE be pleased to state:

(a) whether some senior managerial posts in the Project and Equipment Corporation (PEC) in New Delhi have been filled without representation of SC/ST candidates;

(b) if so, the reasons therefor;

(c) whether the recruitment Committee of PEC do not interview SC/ST students while on recruitment visits to Engineering Colleges; and

(d) if so, the reasons therefor and the steps contemplated to recruit bright SC/ST students from Engineering Colleges?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Tea Plantation in Garhwal Region

*546. SHRI C. M. NEGI: Will the Minister of COMMERCE be pleased to state:

(a) whether any survey has been conducted in Garhwal region namely Pauri, Chamoli, Tehri, Uttarkashi and Dehradun, in U.P. about the suitability of this area for tea plantations:

(b) if so, the details thereof alongwith details of existing tea plantations, district-wise;

(c) the tea plantation programme likely to be undertaken in the Garhwal region district-wise during the next few years; and

(d) the funds earmarked therefor in the Eighth Plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). A number of surveys have been undertaken in U. P. since 1966. These are:

1. A survey of Uttarakhand was

undertaken by a 2-Member team representing Tea Board and Tea Research Association (TRA), Jorhat in 1966.

2. A Study Team comprising of Director Tea Development (DTD), Tea Board and experts from M/s. Andrew Yule conducted a survey in certain areas of Garhwal region during 1978-89.

3. A Techno-economic survey was conducted by Tea Board in Doon Valley during 1986-87.

4. Another survey was conducted by a 3-Member Team of Tea Board during September, 1987. The team visited existing Tea gardens in and around Dehradun to find out feasibility of growing tea there.

5. A Group was constituted by the State Government of U. P. in 1988 to prepare a plan of rehabilitation for the existing tea gardens in the Doon Valley. As per the survey Report of this Group there were 7 tea gardens in Dehradun of which one was under proprietary ownership. The area under tea of the other 6 gardens was 861.52 Ha.

6. In December, 1988 in a meeting taken by the then Chief Minister of U. P. it was decided to have a 2-phase Development Programme to rehabilitate Tea industry in U. P. namely:-

(i) to find out measures to rejuvenate existing tea gardens; and

(ii) identify areas suitable for tea